## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 373/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Paman Realty Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

SIGNATURE DESIGNATION S. No. NAME

Shoh Penniones

Steller Am

## **ORDER**

## CP No. 373/14(1)/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)